## ब्रांडमान भ्रीर निकोबार द्वीप समह के मूल निकासबों की संख्या में गिराबट

- 3897ः **जी शांति त्यागी** : क्या ृ**ह** मंत्रीयह बताने की कृपा करेंगे कि :
  - (क) क्या यह सच है कि ग्रंडमान ग्रौर निकोबार द्वीप समूह के मूल निवासियों की उद्या में कमी हो रही है;
  - (ख) यदि हा, तो उनकी वर्तमान जनसंख्या कितनी है; ग्रौर
  - (ग) इन मूल निवासियों के संरक्षण और कल्याण के लिए सरकार ने क्या कदम उठाए हैं और इस संबंध में आग किन उपायों पर विचार किया जा रहा है?

संसदीय कार्य मंत्रालय में राज्य मंत्री ग्रीर गृह मंत्रालय में राज्य मंत्री (श्री एम० एम० जंकब) : (क) जी नहीं, श्रीमान।

- (ख) ग्रोंगज, जाखाज, निकोबारीज, ग्रण्डमानीज, सेन्टीनलीज तथा श्रोमपेन्त जन-जातियां, श्रंडमान ग्रौर निकोबार द्वीप समूह की मूल निवासी हैं। 1981 की जनगणना के श्रनुसार इन जनजातियों की जनसंख्या 22,062 है। इन श्रांकड़ों में सेन्टीनेलीज की जनसंख्या शामिल नहीं है क्योंकि इस जाति के लोगों के प्रतिकूल रवैये के कारण जनगणना कर्मचारी इनसे संपर्क करने में ग्रसमर्थ रहे है।
- (ग) इन जनजाति के लोगों को उचित स्वास्थ्य सुविधाएं उपलब्ध कराई जाती हैं ग्रादिम जनजातियों के ग्रव्छे स्वास्थ्य के लिए उन्हें मुफ्त राशन तथा पोष्टिक ग्राहार भी दिया जा रहा है। इसके ग्रालावा, बच्चे को जन्म देने पर ग्रादिम जनजातियों को ग्रोत्साहन भी दिए जाते हैं।

## Working of National Fire Service College, Nagpur

3898. DR. SHRIKANT RAMCHAND-RA JICHKAR; Will the Minister of HOME AFFAIRS be pleased to state:

 (a) whether any evaluation of the working of the National Fire Service College, Nagpur was made recently;

- (b) if so, what are the findings thereof; and
- (c) if not, whether such evaluation is proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No evaluation of the working of the National Fire Service College, Nagpur has been recently made;

(c) No evaluation is contemplated at present.

#### Deportation of Foreign Nationals

3899. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of foreign nationals deported out of the country during the last three years;
- (b) the countries to which they were deported;
- (c) the expenditure incurred on their deportation; and
- (d) whether the above expenditure is recoverable, if so, from whom?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

#### Cditerion for awarding Police Medals

3900. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the criterian for awarding Police Medals;
- (b) what is the number of representations and protests received after the awards were announced during the last three years; and

(c) what action has been taken by Government to dispose these representations?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The Presilent's Police Medal for gallantry and the Police Medal for gallantry are awarded for the conspicuous acts of gallantry. The President's Police Medal for distinguished service and the Police Medal for meritorious service are awarded on the basis of specific distinguished/ meritorious record of police service characterised by resource and devotion to duty, including prolonged service ability and merit. The Police (Special Duty) Medal is conferred to recognise under conditions of particular hardship and/or severe cdimate The Prime Minister's Police Medal for Life Saving is awarded in recognition of the Standing work done in saving life.

(b) and (c) A few representations/ protests are received after the announcement of the awards. Prompt action is taken on such communications according to the prescribed procedure.

3910. [Transferred to the 18th August, 1992]

# 3902. DR. ABRAR AHMED: SHRI RAJNI RANJAN SAHU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Bodo Security Force has built up arsenal and sophisticated foreign marked arms with the help of insurgent outfits operating on the Indo-Burma border as reported in the Times of India of July 23, 1992;
  - (b) if so, the details thereof; and
- (c) the steps taken by Government in this regard!

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The Government are aware of the report carried by the Times of India. According to the available information, the Bodo Security Force has precured some quantity of sophisticated weapons from standestine sources including other militant outfits.

(c) Security forces have intensified their patrolling and surveillance. The intelligence machinery has also been geared up for collection of specific and advance intelligence to check the inflow of arms. According to the State Govt. these measures have resulted in arrest of over 60 activists and recovery of scphisticated weapons, bombs and ammunitions.

## Appointment of compassionate grounds

3903. SHRIMATI RENUKA CHOW-DHURY: Will the Minister of AFFAIRS be pleased to state:

- (a) whether it is a fact that as per the standing order in Central para-military forces, wife/son daughter or a near relative of a deceased Government employees who dies in harness, is appointed to a post in Government service on compassionate grounds in relaxation of normal recruitment rules;
- (b) whether a married daughter is a'so considered for a job particularly in a case where there is no other member in the family suitable or eligible for such an employment; and
- (c) if not, what are the grounds for making a discrimination between a married son and a married daughter and what steps Government propose to take in such cases to ensure that family of the deceased Government servant does not face starvation in the absence of an earning member in the family?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF